

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

NO.HC.VII-21/2008/ 3029 /A.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Khonsa, Arunachal Pradesh.

Dated Guwahati, 27th August, 2020.

Sub:- Casual leave, Restricted holiday with station leave permission.

Ref:- Email Dated 24.08.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for four days from 02.09.2020 to 05.09.2020 and Restricted holiday on 31.08.2020 with station leave permission from 30.08.2020 to 06.09.2020, has been granted, subject to adherence to lockdown protocols. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

3031
Memo NO.HC.VII-21/2008/30307A, dated 27-8-2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

(Signature)
JT. REGISTRAR (VIGILANCE)

(Signature)